India’s new GMO safety rules will follow ‘well established scientific principles’

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The Food Safety and Standard Authority of India (FSSAI) has initiated work on framing regulations on Genetically Modified (GM) Food.

The intended regulations would essentially lay down procedures for safety assessment and approval of foods including imported foods, derived from genetic modification processes based on the internationally well established and accepted scientific principles, procedures and best practices before being approved for food purposes.

The FSSAI has also framed draft Food Safety and...labeling and display...Regulations that also specify threshold levels for labeling requirements of GM foods.

These proposed regulations will further bind food businesses to provide appropriate information to the consumers so as to enable them to exercise their informed choice in respect of purchase of foods, including GM foods, should any such foods be approved for manufacture or import in India.